List of Operational creditors (Government Dues)

Name of Corporate Debtor: UNIQUE SUGARS LIMITED

Date of Commencement of Liquidation: 09/07/2025

List of Creditors as on: 07/09/2025

SN	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	% of voting share in CoC	Amount covered by security interest	Amount covered by guarantee	Whet her relate d party?	Amou nt of contin gent claim	Amou nt of any mutua I dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remark, if any
1	Assistant Commissioner Of State Tax	05-08- 2025	8,18,92,845	3,48,10,561	10.47%	0	0	No	0	0		4,70,82,284	Amount claimed upto CIRP period is accepted
3	Deputy Commissioner Of Sales Tax	06-05- 2019	39,44,201	-	0.00%	0	0	No	0	0	3944201	0	Settled as rejected
3	Talathi Land Revenue & Cess And Recovery Dept. Dondaicha	24-07- 2017	5,14,890	5,14,890	0.15%	0	0	No	0	0	0	0	
4	Employee Provident Fund	07-08- 2025	18,12,677	-	0.00%	0	0	No	0	0	0	1812677	
		TOTAL	8,81,64,613	3,53,25,451	11%	-	-		-	-	39,44,201	4,88,94,961	

Mr. Pawan KR Agarwal

Liquidator in the matter of Unique Sugars Ltd (In Liquidation)

IBBI Reg. No.: IBBI/IPA-001/IP-P00414/2017-2018/10737

AFA - Valid upto 30-06-2026